

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 20
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd
v.
C& C Construction Ltd

.... Petitioner
.... Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Swapnil Gupta, Sajal Jain - Advocate for
Applicant in IA No. 984 of 2024
For the Respondent : Advocates Pulkit Deora and Maitreyee Mishra

ORDER

IA-984/2024

Due to paucity of time, we are unable to take up the matter. At request and by consent, list the matter on **01.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

23.04.2024
Lalit